

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4795
TO BE ANSWERED ON 23rd MARCH, 2018**

KIDNEY PATIENTS

**4795. SHRI RAM PRASAD SARMAH:
SHRI UDAY PRATAP SINGH:
SHRI VIJAY KUMAR HANSDAK:
SHRIMATI RAMA DEVI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the rising number of kidney patients in the country and if so, the details thereof, State/UT-wise;
- (b) whether the Government proposes to increase the amount of funds given to the poor patients under assistance fund;
- (c) if so, the details thereof including the time by which it will be implemented and if not, the reasons therefor;
- (d) whether the Government has identified such areas where the number of kidney patients has increased due to contamination reasons/ natural reasons; and
- (e) if so, the details thereof and the reaction of the Government thereto?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Nationwide scientific estimation of number of patients of Chronic Kidney Diseases (CKD) has not been carried out. However, in some of the small population based studies, prevalence was found to be 0.79 % in North India and 0.16% in South India.

Health being a State subject, State/UT-wise data on kidney patients is not maintained centrally.

(b) & (c): Financial assistance is provided under Rashtriya Arogya Nidhi (RAN) and Health Minister's Discretionary Grant (HMDG) Schemes to patients living Below Poverty Line (BPL) who are suffering from major life threatening diseases like cancer, kidney problem, liver problem, etc. to receive medical treatment in Government Hospitals.

(d) & (e): Government constitutes expert groups from time to time to look into rise in kidney diseases in some parts of the country. The reports suggested multifactorial causation for such rise.

As informed by Ministry of Water Resources, River Development and Ganga Rejuvenation (RD & GR), ground water in isolated pockets in parts of various States is contaminated with Salinity, Fluoride, Nitrate, Arsenic, Iron and Heavy metals. The State-wise details of number of districts affected in parts with ground water contamination are given at Annexure.

As informed by Ministry of Drinking Water and Sanitation, Government is providing technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing safe drinking water to rural habitations.

Many of the risk factors for CKD are common with other common Non-Communicable Diseases (NCDs) such as Cancer, Diabetes, Cardiovascular Disease, etc. Interventions for Chronic Kidney Diseases have been included under the National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) under the umbrella of National Health Mission (NHM).

For early diagnosis, Population-based Screening for common NCDs including Diabetes and Hypertension, which are the biological risk factors of CKD, has been initiated by Government of India by utilizing the services of the Frontline-workers and Health-workers under existing Primary Healthcare System.

Support under the NHM is being provided to States for dialysis services free of cost to the poor under Pradhan Mantri National Dialysis Programme (PMNDP). Such support is based on the proposals received from States in their annual Programme Implementation Plans (PIPs).

States Wise Details of Affected Districts with Ground Water Contamination by different Chemical Constituents

Sl No		Salinity (EC above 3000 micro mhos/cm) (EC : Electrical Conductivity)	Fluoride (above 1.5 mg/l)	Nitrate (above 45 mg/l)	Arsenic (above 0.01 mg/l)	Iron (above 1mg/l)	Heavy metals: Lead (above 0.01 mg/l)	Cadmium (above 0.003 mg/l)	Chromium (above 0.05 mg/l)
	Name of the State/UTs								
1	Andhra Pradesh	11	11	13	3	7			
2	Arunachal Pradesh					4			
3	Assam		6		19	18			
4	Bihar		13	10	23	19			
5	Chhattisgarh		13	12	1	4	1	1	1
6	Delhi	7	7	8	2		3	1	4
7	Goa					2			
8	Gujarat	21	19	21	12	6			
9	Haryana	15	20	19	15	17	17	7	1
10	Himachal Pradesh			6	1				
11	Jammu & Kashmir		2	4	3	6	3	1	
12	Jharkhand		12	11	1	6	1		
13	Karnataka	29	29	22	2	22			
14	Kerala	4	5	11		15	2		1
15	Madhya Pradesh	16	39	50	8	42	16		
16	Maharashtra	20	17	30		20	19		
17	Manipur				2	1			
18	Meghalaya					3			
19	Nagaland					1			
20	Odisha	7	25	28	1	21			1
21	Punjab	9	19	20	10	9	6	8	10
22	Rajasthan	30	33	33	1	33	4		
23	Tamil Nadu	23	19	27	9	2	3	1	5
24	Telangana	7	9	10	1	8	2	1	1
25	Tripura					4			
26	Uttar Pradesh	9	30	46	29	15	10	2	4
27	Uttarakhand			3					
28	West Bengal	4	7	2	9	15	6	2	2
	UT s								
1	Andaman & Nicobar					1			
2	Chandigarh								
3	Dadra & Nagar Haveli								
4	Daman & Diu				1				
f/dcg	Pondicherry								
	TOTAL	212	335	386	153	301	93	24	30
	No of State /UT	15	20	21	21	26	14	9	10
	No of Districts	212	335	386	153	301	93	24	30